

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **10.07.2024** THROUGH VIDEO CONFERENCING

---

**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

---

**APPLICATION NUMBER** : Comp.Appeal/15/2024

**PETITION NUMBER** :

**NAME OF THE PETITIONER(S)** : A M Showkkath Ali

**NAME OF THE RESPONDENTS** : Roc, Chennai

**UNDER SECTION** : Sec 248, 252 of CA, 2013

---

**ORDER**

Present: Ld. Counsel Ms. Yajura for the Appellant.

Ld. Counsel Shri. Avinash Krishnan Ravi for the RoC.

RoC report filed.

Arguments heard.

List the appeal **for orders** on **19.07.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)